

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SKYLEAD CHEMICALS LIMITED**  
**OPERATING IN THE CHEMICAL MANUFACTURING AT BHAVNAGAR, GUJARAT**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No	Skylead Chemicals Limited ( L24110GJ1985PLC008225)
2.	Address of the registered office	Survey No.315, Bhavnagar-Sihor Road, Navagam (Kardej), Post. Vartej, Vartej Bhavnagar Gujarat 364060
3.	URL of Website	No website
4.	Details of place where majority of fixed assets are located	Survey No.315, Bhavnagar-Sihor Road, Navagam (Kardej), Post. Vartej, Vartej Bhavnagar Gujarat 364060 Geographical Coordinates: 21°44'07.0"N 72°02'15.8"E
5.	Installed Capacity of main products/services	1440 Metric Ton (MT) p.a but Plant is non operational
6.	Quantity and Value of main products/services sold in last Financial year	NIL since the operations were closed since last 3 years
7.	Number of employees/workmen	NIL
8.	Further details including last available financial statements(with Schedules) of two years, lists of creditors, relevant dates for subsequent events are available at :	Can be provided on request to Email: <a href="mailto:Cirp.skylead@gmail.com">Cirp.skylead@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be provided on request to Email: <a href="mailto:Cirp.skylead@gmail.com">Cirp.skylead@gmail.com</a>
10.	Last date for receipt of expression of interest	09-02-2023
11.	Date of issue of provisional list of prospective resolution applicants	11-02-2023
12.	Last date for submission of objections to provisional list	16-02-2023
13.	Process Email ID to submit EOI	<a href="mailto:cirp.skylead@gmail.com">cirp.skylead@gmail.com</a> and physically submit at 9B Vardan Tower, Near Vimal House, Lakhudi Circle, Ahmedabad - 380014



For Skylead Chemicals Limited (In CIRP)

*Tejas Shah*

CA Tejas Shah  
Resolution Professional  
Reg No- IBBI/PA-001/IP-P00089/2017-18/10185  
Validity of AFA till 11.11.2023  
Reg Add: B-201, Narayankrupa Avenue, Opp. Prematirth Derasar, Jodhpur, Satellite, Ahmedbad-380015

Date: 25<sup>th</sup> January, 2023  
Place: Ahmedabad